

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 11168/2011

COMMISSIONER COMMERCIAL TAX, UP

Appellant(s)

VERSUS

DHAMPUR SUGAR MILLS LTD. & ANR.

Respondent(s)

(Office report on default)

Date : 22/09/2016 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE
[IN CHAMBERS]

For Appellant(s) Mr. Abhinav Malik,Adv.
Mr. Ravi Prakash Mehrotra,Adv.

For Respondent(s) Mrs V. D. Khanna,Adv.
Ms. Sujata Kurdukar,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Delay in filing affidavit of valuation is condoned.

(SAPNA BISHT)
SR. P.A.

(RAJINDER KAUR)
COURT MASTER